

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 28.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.971,972,973,974,990,991,1019&1020/2020 & Miscellaneous Application/1,9,10,11&15/2021 in CP(IB) No.350/241/HDB/2020
NAME OF THE COMPANY	NSL Renewable Power Pvt Ltd & 22 others
NAME OF THE PETITIONER(S)	NSL Energy Ventures Pvt Ltd & 2 others
NAME OF THE RESPONDENT(S)	NSL Renewable Power Pvt Ltd & 22 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsels for both sides appeared via video conference.

Actually matter was originally listed on 11.08.2021. It is wrongly listed today.

Hence matter stands adjourned to 11.08.2021 to which it is earlier listed.



Member(Technical)



Pavani